

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-313**  
**IB-420/ND/2020**

**IN THE MATTER OF:**

Vaishno Wire Pvt Ltd

**Vs**

Servel India Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s. 9 of IBC, 2016

Order delivered on 26.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Manish Khurana

For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed three days before the next date of hearing. List the case on **16.03.2020**.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)